

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 14.2.2001

OA 57/2001 with MA 51/2001

V.K.Gupta, Dy.CTNL O/o Chief Train Controller, DRM, Jaipur.

... Applicant

Versus

1. Union of India through Secretary, Department of Railways, Ministry of Railways, New Delhi.
2. General Manager (E), Western Railway, Churchgate, Mumbai.
3. Divisional Rly Manager, Western Railway, Jaipur.

... Respondents

CORAM:

HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.K.L.Thawani

For the Respondents ...

O R D E R

PER HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

Heard the learned counsel for the applicant. He submits that the applicant has filed representation dated 8.9.99 and has also given reminder on 15.3.2000 but the matter regarding seniority of the applicant has not been decided so far. Therefore, the learned counsel for the applicant submits that this OA may be disposed of at this stage by giving necessary directions to respondent No.3 to decide/dispose of the representation of the applicant by a reasoned and speaking order within a specified period.

2. In view of the submissions made before us, we direct respondent No.3 to decide/dispose of the representation of the applicant dated 8.9.99 by a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.

3. With the above directions this OA stands disposed of at the stage of admission. Copy of the OA and annexures thereto may ~~also~~ be sent to respondent No.3 alongwith a copy of this order for necessary action.

4. In view of the decision of OA, MA 51/2000 also stands disposed of

Gopal Singh
(GOPAL SINGH)
MEMBER (A)

S.K. Agarwal
(S.K.AGARWAL)
MEMBER (J)